

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
STARRED QUESTION NO.34
TO BE ANSWERED ON 9TH DECEMBER, 2022

ALLOCATION OF FOODGRAINS UNDER PUBLIC DISTRIBUTION SYSTEM

34 SHRI JOSE K. MANI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has the data regarding State-wise allocation of foodgrains under the Public Distribution System (PDS) for the last two years;
- (b) if so, the details thereof;
- (c) whether Government has any plans to promote the adoption of millets under PDS;
- (d) if so, the details thereof;
- (e) whether Government has any plans to increase the allocation of foodgrains to States under PDS; and
- (f) if so, the details thereof?

A N S W E R
MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD & PUBLIC
DISTRIBUTION AND TEXTILES
(SHRI PIYUSH GOYAL)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF THE STARRED QUESTION NO. *34 FOR ANSWER ON 09.12.2022 IN THE RAJYA SABHA REG. ALLOCATION OF FOODGRAINS UNDER PUBLIC DISTRIBUTION SYSTEM

(a) &(b): The details of State-wise allocation of foodgrains under the Public Distribution System (PDS) during the last two years is at **Annexure-I**.

(c) & (d): As per National Food Security Act, 2013 subsidized foodgrains are provided to the States/UTs. Schedule-I of the Act envisages distribution of nutri-cereals/coarsegrain (like millets) at highly subsidized rate of Re.1 per kg.

Millets are already a part of Public Distribution System. As per guidelines for procurement, allocation, distribution and disposal of coarse grains, States are allowed to procure coarse grain (Jowar, Bajra, Maize & Ragi etc.) from farmers at Minimum Support Price (MSP) under central pool with the prior approval of Government of India. To encourage the farmers who are cultivating coarse grains/millets, Government of India has recently revised guidelines wherein the distribution period of these commodities has been increased to 6-10 months from the earlier period of 3 months. This would increase procurement and consumption of millets as the States would have more time for their distribution in Targeted Public Distribution System (TPDS)/ Other Welfare Scheme. At present, major millets (Jowar, Bajra and Ragi) are distributed through Public Distribution System in the country.

(e) & (f): NFSA, 2013 provides for coverage of about 75% of the rural and 50% of the urban population (67% of the total population of the country) for receiving highly subsidized foodgrains under TPDS, which at Census 2011 comes to about 81.35 crore. The coverage under the Act is substantially high to ensure that all the vulnerable and needy sections of the society get its benefit.

.....2/-

Section 9 of the Act provides that the percentage coverage under the TPDS in rural and urban areas for each State shall be determined by the Central Government and the total number of persons to be covered in such rural and urban areas of the State shall be calculated on the basis of the population estimates as per the census of which the relevant figures have been published. The responsibility for identification of eligible beneficiaries under NFSA lies with the respective State/UT. All States/UTs have been advised to identify the eligible beneficiaries under NFSA upto their respective coverage limit.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE STARRED QUESTION NO.34 FOR ANSWER ON 09.12.2022 IN THE RAJYA SABHA REG. ALLOCATION OF FOODGRAINS UNDER PUBLIC DISTRIBUTION SYSTEM

Allocation of Foodgrains (RICE & WHEAT) from year 2020-21 to 2022-23 under TPDS/NFSA				
(In thousand tonnes)				
SL.NO	STATES/UTs	2020-21	2021-22	2022-23(Nov,22)
		Allocation	Allocation	Allocation
1	Andhra Pradesh	1871.84	1871.84	1247.90
2	Arunanchal Pradesh	88.99	89.00	59.33
3	Assam	1694.32	1694.73	1130.09
4	Bihar	5524.33	5527.10	3684.73
5	Chhatisgarh	1384.06	1384.06	922.70
6	Delhi	450.69	448.68	299.13
7	Goa	58.17	59.05	39.36
8	Gujarat	2178.40	2175.74	1458.07
9	Haryana	795.00	795.00	530.00
10	Himachal Pradesh	508.02	508.02	338.68
11	Jharkhand	1739.51	1724.90	1161.03
12	Karnataka	2608.80	2608.82	1739.22
13	Kerala	1395.97	1425.05	950.03
14	Madhya Pradesh	3443.28	3165.84	2115.78
15	Maharashtra	4605.19	4605.19	3070.13
16	Manipur	162.60	130.99	90.74
17	Meghalaya	176.30	176.30	117.53
18	Mizoram	65.76	65.76	43.84
19	Nagaland	138.06	138.06	92.04
20	Odisha	2224.92	2244.23	1499.80
21	Punjab	870.12	870.12	580.08
22	Rajasthan	2788.07	2770.58	1847.06
23	Sikkim	44.32	44.32	29.55
24	Tamil Nadu	3677.75	3677.75	2451.84
25	Telangana	1338.00	1338.00	892.00
26	Tripura	271.19	271.23	180.82
27	Uttarakhand	503.00	503.00	335.33
28	Uttar Pradesh	9436.97	9782.05	6578.76
29	West Bengal	3970.62	3970.62	2647.08
30	A&N Islands	29.56	29.56	19.71
31	Chandigarh	0.00	0.00	0.00
32	DD&DNH	15.89	15.42	10.13
33	Jammu & Kashmir	734.65	734.65	489.77
34	Ladakh	16.43	16.43	10.95
35	Lakshadweep	4.62	4.62	3.08
36	Puducherry	0.00	0.00	0.00
	Total	54815.41	54866.71	36666.27

Source: FCI
